

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.11.2019 (THURSDAY)

COURT III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA(AT)(Compt) No. 14 of 2017 (Old Appeal No. 52 of 2016)	Century Textiles & Industries Ltd. Vs. Competition Commission Of India & Ors.	Pramod B. Agarwala, Anuj P. Agarwala, Aayush Agarwala	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Shruti Iyer, Rahul Balaji, R-8
2.	TA (AT) (Compt.) No. 01 of 2017 (Old Appeal No. 82 of 2015)	Verifone India Sales Pvt. Ltd. Vs. CCI & Atos Worldline India Pvt. Ltd.	Rajshekhar Rao	Pallav Shishodia,
3.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
4.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors.	PranjalPrateek	Samar Bansal (R-CCI)

For Orders

5.	Comp. App. (AT) (Ins) No. 1065 of 2019	Sanjeev Sharma Vs. Aamir Jamal & Anr.	Himanshu Tyagi	V. Tiwari-R1
6.	Comp. App. (AT) (Ins) No. 1095 of 2019	Panoramic Universal Ltd. Vs. Sanitech Engineers & Consultants Pvt Ltd & Ors.	Sachin Patil	
7.	Comp. App. (AT) (Ins) No. 1297 of 2019 & I.A. No. 3902 of 2019	Sargam Builders Pvt Ltd. Vs. The Federal Bank Ltd.	Ranjay.N.	PI Jose
8.	Comp. App. (AT) (Ins) No. 1301 of 2019 & I.A. No. 3903 of 2019	Aditya Vidyut Appliances Ltd. Vs. Easun MR Tap Changers Pvt Ltd.	Rajendra Kumar Panigrahi	

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 1370 of 2019	Chandralekha Construction Pvt Ltd. Vs. Devi Industrial Engineers	Mukesh Rana	
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10.	Comp. App. (AT) (Ins) No. 1371 of 2019	Vinod Kumar Kothari, Liquidator of Nicco Corporation Ltd. – In Liquidation Vs. --	Bunny Sehgal	
11.	Comp. App. (AT) (Ins) No. 1372 of 2019	Sharad Gupta Vs. Central Bank of India & Anr.	Praveen Mahajan	
12.	Comp. App. (AT) (Ins) No. 1373 of 2019	Universal Breweries Pvt. Ltd. & Ors. Vs. United Bank of India	Priyadarshi Chaitanyashil	
13.	Comp. App. (AT) (Ins) No. 1374 of 2019	Shiv Kumar Eashwaran Vs. NTC Logistics India (P) Ltd.	Giutham Shivshankar	
14.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	
15.	Comp. App. (AT) No. 343 of 2019	Medi Projects Pvt Ltd. Vs. Cauvery Medical Centre Ltd & Ors.	Ravi Raghunath	
16.	Comp. App. (AT) No. 344 of 2019	Venus Management Consultants Pvt. Ltd. & Anr. Vs. --	Sweta Gupta	
17.	Comp. App. (AT) No. 345 of 2019	Chalasan Venkateswara Rao & Ors. Vs. United Telecoms Ltd. & Ors.	Surana	

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. With	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
19.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. With	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
20.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh-R2 Manish Pani-R2- IRP
21.	Comp. App. (AT) (Ins) No. 1109 of 2019	G. Shivramkrishna. Vs. Isgec Covema Ltd & Anr.	Bhagabati Prasad Padhy.	

Note: - The Court will rise at 01:00 PM.

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt Ltd.	Monish Panda	S.P. Singh Chawla
2.	Comp. App (AT) No. 260 of 2019	VRG Healthcare Pvt Ltd & Ors. Vs. Ganesh Ramchandra Chakkarwar	Rishabh Sancheti	Praveen Mittal

For Hearing (Part Heard)

3.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	Ashim Sood
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For Hearing

4.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
5.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal
6.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	Amish Tandon-R1 A. Raghunath-R3&4
7.	Comp. App. (AT) No. 145 of 2019	Registrar of Companies. Vs. Ayoli Abdulla	Kamal kant Jha	Anirudh

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By Order

-sd/-
Registrar (I/C)